

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 76 of 2011 & IA NO. 128 of 2011

Dated : 25TH July, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Vs

Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s): Mr. Sakesh kumar
Mr. Karunakar Mahalik for R-2

ORDER

Learned Counsel for the Respondent No. 2 seeks 3 days
time to file reply. He is permitted to do so.

Post the matter for **hearing on 01.08.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK